

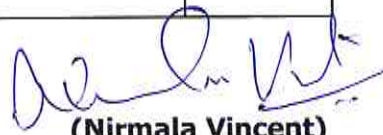
NATIONAL COMPANY LAW TRIBUNAL
DAILY CAUSE LIST
PRINCIPAL BENCH-NEW DELHI
COURT NO. I

DATE: 08.12.2017
TIME: 10:30 A.M

CORAM: 1. Chief Justice Shri M.M Kumar, Hon'ble President
2. Ms. Deepa Krishan, Hon'ble Member (T)

S.No	CP/CA No.	Purpose	Section	Name of Parties	Name of the Legal Practitioner	Remark
Supplimentry List						
1	423(ND)/2017	New Petition	241	Union of India Vs. Unitech Limited & Ors.		
2	(IB)-579(PB)/2017	New Petition	U/s. 7 of (IBC)	SRS Finance Limited Vs. Madhav Bullions & Jewellers. Pvt. Ltd	Dr. Shweta Bajaj	
3	(IB)-580(PB)/2017	New Petition	U/s. 7 of (IBC)	Duane Park Pvt. Ltd. Vs. Zynke Exports Pvt. Ltd.	Mr. Puneet D.Tyagi	
4	420(ND)/2017	New Petition	241	Suraj Miglani Vs. Sambhav Builwell Pvt. Ltd & Ors.	Diwan	
5	421(ND)/2017	New Petition	241	Suraj Miglani Vs. Miglani Construction Pvt. Ltd. & Ors.	Diwan	
6	532/2016	For Appointment of IRP	433(e)&434	Variscon Engineering Services Pvt. Ltd. V/s Pier-One Constructions Pvt. Ltd.	Mr. Kailash Chandra,	
Ordinary List						
101	(IB)-392(PB)/2017	Part Heard	U/s. 7 of (IBC)	Export -Import Bank of India Vs. CHL Limited	Amarchand Magaldas	
FOR PRONOUNCEMENT OF ORDER						
1	(CAA)-160(ND)/2017		230-232	Ligare Voyages Ltd. vs. Fortis healthcare holdings pvt. Ltd	Mr. Kunal Tondon	
2	(CAA)-168(PB)/2017		230-232	Religare Capital India limited And Religare Enterprises Limited	Mr. J Sagar	
Coram: 1. Chief Justice Shri M.M Kumar, Hon'ble President 2. Sh. R. Varadharajan Hon'ble Member (J)						
1	CP-585(IB)/CB/2017	For reference NCLT Chennai Bench	U/s. 7 of (IBC)	Bermaco Energy Systems Ltd Vs. Grand Luxe Hotels Limited	Mr. Edward James	
2	(IB)-16(PB)/2017	For Further Consideration	U/s. 7 of (IBC)	Anil Mahindroo & ANr Vs. Earth Iconoic Infrastructures Pvt Ltd	Mr. Neeraj Gupta	
3	(IB)-02(PB)2017	For Further Consideration	U/s. 7 of (IBC)	Nikhil Mehta & sons (HUF) & Ors V/s. M/s. AMR Infrastructures Ltd		
4	(IB)-228(PB)/2017	For Further Consideration	U/s. 9 of (IBC)	One Up Trade Pvt Ltd Vs. AMR Infrastructure Ltd	Mr. Yash Vardhan	

5	(IB)-266(PB)/2017	For Further Consideration	U/s. 7 of (IBC)	Vinita mahadewsingh vs. AMR Infrastructure Limited		
6	(IB)-327(PB)/2017	For Further Consideration	U/s. 7 of (IBC)	M/s. Nitin Mago & Ors. Vs. M/s. AMR Infrastrcture Ltd	Ms. Priyadarshi Chaitanyashil	
7	(IB)-472(PB)/2017	For Further Consideration	U/s. 7 of (IBC)	Smt. Anupam Khanna Vs. AMR Infrastructures Ltd.	Mr. M.P Sahay	
8	900/2015	For Further Consideration	391& 394	Maharanie Trade Pvt Ltd & Ors.		
9	213/2016	For Further Consideration	391(2) & 394	Hanuman Buildwel Pvt Ltd.	Mr. Mohinder Kumar.	
10	17/2016	Part Heard	303(2)	Manav Kumar Agarwal Vs. Discovery Enterprises Pvt. Ltd. & Ors.	Ms. Diya Kapur	
11	8(ND)/2017	For Further Consideration	230-232	Ranchem Pvt ltd And RWL Healthworld Ltd And RHC Holding Pvt ltd	Mr. Sumit Garg	
12	33(ND)/2017	For Arguments	241/242 & 244	Mr. Priyanka Batra Vs. M/s. Batra Plywood Industries Pvt. Ltd. & ors.	Mr. Rohit Sharma & Mr. Rounak Nayak	
13	84(ND)/2015	For Arguments	397/398	Dr. Vijay Badhwar Vs. M/s. GRL Off Highway Tires Pvt. Ltd. & Ors.		
14	66(ND)/2013	For Arguments	397/398	M/s. Rodemadan Holdings Ltd. Vs. M/s. International Trade Expo Center Ltd. & Ors.	Mr . Ram Mukerjee, Mr. krihendu Dutaa	
15	55(ND)/2014	For Arguments	397/398	Dr. Jang Bahadur Singh & Ors. Vs. M/s. Frick India Ltd. & Ors.	Gaurav Varma, Jayant Mehta	
16	77(ND)/2016	For Arguments	397/398	AEZ Infratech Pvt. Ltd. Vs. M/s. Somani Worsted Ltd. & Ors.	Mr . Ajay pal singh, Mr. ashish kumar	
Coram: 1. Sh. R. Varadharajan Hon'ble Member (J)						
2. Ms. Deepa Krishan, Hon'ble Member (T)						
1	(IB)-240(ND)/2017	For Further Consideration	U/s. 9 of (IBC)	M/s. Trustline Real Estates Pvt ltd Vs. M/s. Baya Waver Ltd	Mr. Dhrav Gupta	
2	66(ND)/2017	For Further Consideration	241 to 244	Lalit Khosla & Ors. Vs. SRS Banquets & Resorts Ltd. & Ors.	Mr. P.K. Sachdeva,	
Coram: 1. Sh. R. Varadharajan Hon'ble Member (J)						
2. Sh. S.K. Mohapatra Hon'ble Member (T)						
1	(IB)-359(PB)/2017	For Further Consideration	U/s. 7 of (IBC)	Geo Metal Resources Pvt. Ltd & anr. Vs. ABW Infrastructure Ltd.	Mr. Ashish Virmani	


(Nirmala Vincent)
Court officer

E & O E:-

Although all efforts have been made to give accurate information in the Cause List the possibility of an inadvertent error cannot be ruled out and regretted, if
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